## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

#### **RAJYA SABHA**

### **UNSTARRED QUESTION NO.: 824**

TO BE ANSWERED ON THE 8th December 2025

#### AIRLINES FLOUTING SAFETY STANDARDS OF DGCA

#### 824. SHRI P. P. SUNEER

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the data of airline operators flouting the safety standards set by the DGCA, the AAI or the BCAS during the last five years, including details of the nature of violation and the action taken, yearly and airline-wise;
- (b) the budget outlay for safety and enforcement of regulations during the last five years; and
- (c) current status of vacancies against sanctioned posts in the DGCA, the AAI, the BCAS and Air Traffic Controllers?

#### **ANSWER**

Minister of State in the Ministry of CIVIL AVIATION

(Shri Murlidhar Mohol)

(a): Year wise details of enforcement actions taken on scheduled airlines by Directorate General of Civil Aviation (DGCA) for the violation of safety standards are as under:

Year	No. of enforcement actions		
2021	02		
2022	07		
2023	10		
2024	22		
2025	19		

Enforcement action includes financial penalty, suspension of approval/authorization and warning.

The major violation includes non-compliance to Breath Analyser requirement, Non-compliance to Flight Data Monitoring, unauthorized entry into the cockpit, inefficient conduct of Internal & quality assurance audit, violations related to Main Base inspections, violations regarding delay/cancellation/diverted flight, use of flight simulator without obtaining appropriate approval from DGCA, crew utilization on the flight without undergoing the complete training, FDTL (Flight Duty Time Limitation) violations, Non adherence to Maintenance Procedure by the certifying staff, Maintenance Spot checks revealed deficiencies, aircraft flown with expired emergency equipment.

- (b): The funds allocated to DGCA during last 5 years to support its functions are annexed as Annexure I.
- (c): Details of the sanctioned strength and vacancy position for Bureau of Civil Aviation Security (BCAS), Directorate General of Civil Aviation (DGCA), Airports Authority of India (AAI) and Air Traffic Controllers are attached at Annexure II.

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# **Annexure I**

Details of budget outlay of DGCA during the last five years are as below:

Years	BE (Revenue Section) (Rs in Crore)	BE (Capital Section) (Rs in Crore)	Total BE (Rs in Crore)
2021-22	197.86	45.09	242.95
2022-23	220.46	55.45	275.91
2023-24	271.95	125.60	397.55
2024-25	278.00	22.64	300.64
2025-26	300.00	30.00	330.00

## **Annexure II**

# Details of vacancies against sanctioned posts in DGCA, AAI, BCAS and ATCO:

Name of	<b>Sanctioned posts</b>	Filled up	Vacant
Organisation			
BCAS	598	395	203
DGCA	1630	836	794
AAI	25730	15959	9771
ATCO	5537	4277	1260

(As on 30.11. 2025)